

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**RP NO. 05 OF 2018 IN**  
**APPEAL NO. 107 OF 2015 & APPEAL NO. 117 OF 2015**

**Dated: 14<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

Lanco Amarkantak Power Ltd.	....	Petitioner(s)
Versus		
Haryana Electricity Regulatory Commission & Ors.	....	Respondent(s)

Counsel for the Petitioner(s) : Mr. Gopal Jain, Sr. Adv.  
Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Mr. Shubham Arya for R-2 & 3  
  
Mr. Janmali M. for R-4

**ORDER**

The learned senior counsel appearing for the Review Petitioner and learned counsel for the appearing respondents have submitted that, the pleadings are completed in the matter.

Submissions made by the learned counsel for the appearing parties, as stated supra, are placed on record.

List the matter for hearing on **10.01.2019**, as agreed by the learned counsel for the appearing parties.

**(S.D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice N.K. Patil)**  
**Judicial Member**